

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.737/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Principalsoft Technologies Pvt Ltd & Ors

Vs

ROC, Pune

SECTION OF THE COMPANIES ACT: 252

ORDER

CP 737/252/NCLT/MB/MAH/2017

None present. List this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)